

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA**

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Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA,
New Delhi – 110023.

No.NCDRC/Equip.of E-hearing/2020-21

Dated: 27th February, 2023

NOTICE

The National Consumer Disputes Redressal Commission is commencing hearing of cases through Hybrid Mode in the Hon'ble Bench No.6 of the Commission for a period of one week from 27th February, 2023 to 03rd March, 2023, on trial basis.

2. The Parties/Counsel, whose cases are listed before Bench No.6 during this period, may choose to appear before the Bench either physical or through online mode.
3. The Parties/Counsel interested to appear before the Bench through online hearing can visit the link provided to them through E-mail by this Commission.
4. The Parties/Counsel are requested to go through the manual and register themselves well before the Court Hearing. In case of any problem, they can contact at the following numbers:

011-24608801

011-24608802

011-24608803

011-24608804

5. This issues with the approval of the Hon'ble President.


(S.Hanumantha Rao)
Joint Registrar

Copy to:

1. Sr. PPS to the Hon'ble President for kind information of the Hon'ble President.
2. PS to the Hon'ble Members, NCDRC, for kind information of the Hon'ble Members.
3. PS to the Joint Registrar, NCDRC
4. PA to the Deputy Registrar, NCDRC
5. Assistant Registrar (CC/FA/Listing)/OSD (RP)
6. Section Officer (CC/Listing)
7. Section Officer (IT) for placing a copy of this Notice on the Website of the NCDRC.
8. Notice Board of the NCDRC